CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.926 OF 2002

ALLAHABAD, THIS THE 23rd DAY OF NOVEMBER, 2007

HON'BLE MR. JUSTICE KHEM KARAN,VICE-CHAIRMAN
HON'BLE MR. P. K. CHATTERJI, MEMBER-A

Vikas Kumar a/a 29 years,
Son of Sri Prem Chandra,
Resident of Pakki Sarai,
Mirzapur.

. . . . .Applicant

By Advocate : Sri P. N. Rai

Versus

1.   Union Public Service Commission,
     Dhaulpur House, Bhahjahan Road,
     New Delhi.

2.   The Collector, Mirzaur.

3.   The Tehsildar Sadar, Mirzapur.

. . . . .Respondents

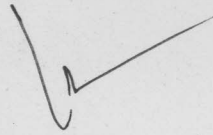By Advocate : Shri Shri K. P. Singh & Shri S. Singh

ALONGWITH

ORIGINAL APPLICATION NO.281 OF 2001

Vikas Kumar a/a 28 years,
Son of Sri Prem Chandra,
Resident of Pakki sarai,
Mirzapur.

. . . . .Applicant

By Advocate : Sri P. N. Rai

Versus

1.   Union of India through the Secretary,
     Ministry of Surface Trasnport, New Delhi.

2.   Chief Engineer and Administrator,
     Andoman Lakshdeep Harbour Works,
     Portblair-744101.

3.   Union Public Service Commission,
     Dhaulpur House, Bhahjahan Road,
     New Delhi.

4.   The Collector, Mirzaur.

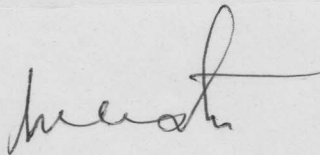5.   The Tehsildar Sadar, Mirzapur.

. . . . .Respondents

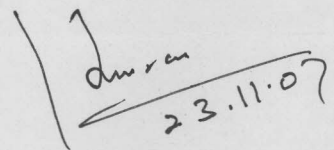By Advocate : Shri Shri K. P. Singh & Shri S. Singh

O R D E R

HON'BLE MR. JUSTICE KHEM KARAN,VICE-CHAIRMAN

Shri P. N. Rai, counsel for the applicant has stated that with the filling in of the vacancies, for which the applicant was the candidate, both these OA's have become infructuous and may be disposed of as such but with the direction that in case, any vacancy in future arises in the department concerned and the applicant applies for the same then his candidature should be considered after relaxing the upper age limit if so required.

2.   Both the OA's are accordingly, disposed of as infructuous but with directions to the respondents that whenever in future vacancy arises and applications are invited from eligible candidates, if the applicant applies, his candidature shall also be considered, if required by considering upper age relaxation.   No Costs.

23.11.07

Member-A   Vice-Chairman

/ns/